

को सभी तीनों बैठकों में पूरे विस्तार से स्पष्ट कर दिया था। सरकार एसोसियेशन से विकलांगों के कल्याण से संबंधित अन्य मांगों पर भी विचार करने को सहमत हो गई थी। एसोसियेशन विधान पर कोई आश्वासन ना दिए जाने पर आन्दोलन समाप्त करने के लिए सहमत नहीं थी।

वाराणसी में केन्सर के इलाज के लिए रेलवे अस्पताल

*172. श्री दयाराम शाक्य : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे ने वाराणसी में केन्सर के मरीजों के इलाज के लिए कोई अस्पताल खोला है और यदि हां, तो उस पर कितना खर्च हुआ ;

(ख) क्या केन्सर के इस अस्पताल में केवल रेलवे कर्मचारियों का ही इलाज होता है अथवा रेलवे कर्मचारियों के अलावा बाहर के केन्सर के मरीजों का भी यहां पर इलाज किया जाता है ; और

(ग) पिछले तीन वर्षों के दौरान वहां पर वर्ष-वार कितने मरीजों की जांच की गई और इलाज किया गया ?

रेल मंत्री (श्री ए०बी०ए० गनी खां चौधरी) :
(क) जी, हां। इस पर लगभग 1.75 करोड़ रुपए खर्च किए गए हैं।

(ख) रेल कर्मचारियों की जरूरतें पूरी होने के बाद जो बिस्तर/सुविधाएं उपलब्ध हों उसी हद तक रेल कर्मचारियों से भिन्न रोगी भी बाहरी व्यक्तियों के लिए निर्धारित प्रभारों का भुगतान करके इस चिकित्सा उपचार का लाभ उठा सकते हैं।

(ग) चूंकि निदान क्लिनिक 9-11-1983 से ही खोले गये हैं, इसलिए पिछले तीन वर्षों में इलाज कराने वाले रोगियों की संख्या नहीं बतायी जा सकती है। इस समय हर महीने लगभग 20 रोगियों का इलाज किया जा रहा है।

Removal of eyes of a dead body in All India Institute of Medical Sciences

*174. SHRI SUBHASH CHANDRA YADAV : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the news-item appearing in the Indian Express dated 11 July, 1984 wherein it has been stated that eyes of a dead body were removed in All India Institute of Medical Sciences and replaced by with a pair of artificial eyes ;

(b) if so, whether any inquiry has since been made in this regard ; and

(c) if so, outcome thereof and whether any action has since been taken against the persons responsible and if so, details thereof ?

THE MINISTER OF HEALTH AND FAMILY WELFARE SHRI B. SHANKARANAND : (a) to (c). The All India Institute of Medical Sciences, has reported that a complaint was received by the Institute from the father of the deceased Shri Ghanshyam Dass alias Munna that, on the 26th June, 1984, after the post-mortem of the dead body of his son at the Institute hospital, he found that the eyes had been removed from the dead body and replaced by artificial eyes. On preliminary enquiries it was found that a Technician of Dr. R.P. Centre for Ophthalmic Sciences had removed eyes from a dead body after obtaining verbal consent of the relatives of the deceased. However, since the father of the deceased has denied having given such consent a detailed enquiry has been ordered by the Institute, and further action, if any, will be taken on the basis of its findings.

Performance of District Industries Centres

*176. SHRIMATI VIDYA CHENNU-PATI : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have received any evaluation reports from the District Industries Centres about their performance

during the last year ;

(b) whether any guidelines have been issued to District Industries Centres to improve their performance ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PAT-TABHI RAMA RAO) : (a) DICs are expected to send only progress reports.

(b) Yes, Sir.

(c) A statement is laid on the Table of the House.

Statement

The guidelines issued recently to all the State/UT Governments regarding revitalisation of District Industries are as under :—

- (i) The most important link in the chain of project approval consists of careful project identification with particular reference to the back-ground and skills of the candidate, the availability of raw material, market survey, etc. The care with which this work is carried through would determine the success of the project.
- (ii) The scrutiny of the project profiles recommended to the Banks for financial assistance should be both expeditious as well as effective. The staff of the DICs should carry out follow-up, at personal level, with bankers to ensure that the projects are sanctioned speedily.
- (iii) Once the loan is sanctioned, it is necessary for the DIC staff to ensure that the other sanctions like power, water, raw material follow in a sequence and the unit starts functioning without delay.
- (iv) The DICs should keep a vigilant eye on the sickness of the units brought up by them. This attentions should preferably be given when the sickness is still incipient so that the unit can be put back on rails without causing

undue stress on the entrepreneur or the financing institutions.

- (v) DICs should update their action plans and prepare block-wise programme for the next five years.
- (vi) The officers of the State Directorate of Industries as well as concerned SISI should take up concurrent evaluation of the DICs.
- (vii) Inspection of the DICs should be included in the roster of inspections to be done by District Collectors as well as Divisional Commissioners/ Members, Board of Revenue so that their performance is kept under focus all the time and their weaknesses are identified by senior officers and taken action upon.
- (viii) There is need to promote entrepreneurship development at the DIC-level. Accordingly one Functional Manager in each DIC should be designated as Manager (Entrepreneurship Development) in addition to his own duties.
- (ix) State Governments have been advised to ensure that DICs are properly staffed and restructured at an early date.
- (x) State Governments have also been advised to consider delegating adequate powers to the DICs.

वर्ष 1984-85 में उत्तर प्रदेश में खोले जाने वाले केन्द्रीय विद्यालय

*177 श्री हरीश रावत : क्या शिक्षा और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में वर्ष 1984-85 के दौरान कितने केन्द्रीय विद्यालय खोलने का विचार है और वे किन-किन स्थानों पर खोले जायेंगे तथा वास्तव में कितने विद्यालय कहां-कहां पर खोल दिए गये हैं ; और

(ख) कुछ प्रस्तावित विद्यालयों के न खोले जाने के क्या कारण हैं ?